

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.1521
TO BE ANSWERED ON 26.07.2022

INTEGRATED SCHEME FOR SPECIALLY ABLED PERSONS

1521. SHRI GYANESHWAR PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any policy for an integrated scheme for specially abled person in new public infrastructure.
- (b) if so, the details thereof and if not, the plan of the Government for such people to provide them facilities in public infrastructure; and
- (c) whether the Government has any nationwide plan for differently abled persons including movement and transport facility and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) and (b): As per Section 44 of the RPwD Act, 2016 no establishment shall be issued a certificate of completion or allowed to take occupation of a building unless it has adhered to the accessibility rules specified by the Central Government. The accessibility standards for public buildings have been specified under rule 15 of the RPwD Rules, 2017.

(c): Under Accessible India Campaign, targets were set for achieving accessibility in transportation sector. The Central Ministries of Railways, Civil Aviation and Road Transport & Highways were tasked with making railway stations, airports and Govt. owned public carriers (buses) accessible. The details of the targets and achievements are as under.

S. No	Target	Status
1	<p>Target of enhancing the proportion of Accessible Airports</p> <p>Target 2.1 and 2.2 - Airports: All international airports and domestic airports to be made fully accessible;</p>	<p>All 35 international airports & 55 out of 69 domestic airports provided with accessibility features (ramps, accessible toilets, helpdesks and lifts with Braille and auditory information systems), Further, all international/customs airport are reported to have been provided with aerobridges.</p>
2	<p>Target of enhancing the proportion of Accessible Railway Stations</p> <p>Target 3.1 and 3.2 - Railways: A1, A & B categories of railway stations to be made fully accessible; 50% of all railway stations to be made fully accessible;</p>	<p>All 709 A1, A & B category railway stations have been made fully accessible, 4068 railway stations have been made partially accessible.</p>
3	<p>Target of enhancing the proportion of Accessible Public Transport</p> <p>Target 4.1 - Buses: 10% of Government owned public transport carriers are to be made fully accessible;</p>	<p>MoRTH reported that as on 04.07.2022, out of 1,45,747 buses, 42,348 (29.05%) buses are partially accessible and 8,695 (5.96%) buses are fully accessible and out of 3533 bus station, 3120 are made accessible in respect of 24 States/UTs.</p>
